

- (3) Modern means of communication like wireless sets, fast speed vehicles etc. are provided to protective staff. Flying squads patrol sensitive areas to check illicit removal of forests produce.
- (4) Joint Forest Management has been introduced in the country to allow people's participation in the management of forests.
- (5) Use of gobar gas and natural gas as alternatives to fuelwood is encouraged.
- (6) Fuel efficient chulahs are introduced in the habitations surrounding forests.
- (7) Massive afforestation programmes have been launched in different status to regenerate degraded forest areas.
- (8) Wood substitutes are recycling of materials is encouraged to reduce pressure on forests.
- (9) Awareness campaigns are organised to protect tree growth.

#### BICENTENARY OF AHILYABAI

1390. **Shrimati Sumitra Mahajan : Will the Minister of Human Resource Development** be pleased to state :

- (a) whether the year 1995 is the bicentenary year of Ahilyabai.
- (b) if so whether the Government propose to celebrate the bicentenary of Ahilyabai; and
- (c) if so, the details thereof?

**The Minister of State in the Ministry of Human Resource Development (Department of Education and Department of Culture) (Kumari Selja) :** (a) and (b) Yes, Sir.

(c) The Government has constituted a National Committee under the Chairmanship of Minister of Human Resource Development to chalk out various Programmes. Meeting of the National Committee has taken place at Indore on 11.11.1995. A list indicating the major decisions taken in the meeting is enclosed as Statement.

#### STATEMENT

##### Major Decisions Taken in the Meeting of the National Committee on 11.11.1995.

The following major decisions were taken :-

- (i) Public memorial functions should be held at Meheswar and Devguradia to pay tributes to Ahilyabai Memorial, functions should also be held in Maharashtra, Rajasthan, Tamilnadu and Uttar Pradesh at places related to Ahilyabai.
- (ii) An annual National Award carrying Rs. Five lakhs should be instituted by the Government of India in the memory of Ahilyabai. The Award should be given to such a woman who has made significant contribution towards public service, administration and preservation of Indian culture and heritage. Stress should be given on administrative competency while considering the factors for the Award.
- (iii) A postage stamp should be issued in the memory of Ahilyabai.
- (iv) The Ministry of information & Broadcasting should be requested to produce and telecast a TV serial on the life of Ahilyabai.
- (v) Devi Ahilyabai Charity Trust, Indore which maintains the temples, ghats and dharmshalas constructed by Ahilyabai should be provided assistance for proper maintenance.
- (vi) The Government of India should give necessary assistance for setting up a special Ahilyabai unit in the Lal Bagh Museum established by the State Government of Madhya Pradesh.
- (vii) The Minister of Human Resource Development should request all the State Government to organise seminars, essay competitions, quiz etc. during the bicentenary period in the educational institutions on the subject "Vision and Values of Ahilyabai".

[English]

#### EDIBLE OILS

1391. **Dr. Vasant Niwrotti Pawar : Will the Minister of Civil Supplies Consumer Affairs and Public Distribution** be pleased to State :

- (a) the export of Edible Oils during 1993-94 and 194-95 and likely to be expected during '96;
- (b) the stock of Edible Oils as on November 30, 1995; and
- (c) the Insurance Cost and Freight Cost of imported Edible Oil, Free On Board Cost of the exported edible Oils and the Average Internal Price?

**The Minister of State in the Ministry of Civil Supplies Consumer Affairs and Public Distribution (Department of Consumer Affairs and Public Distribution System) (Shri Venod Sharma) :** (a) Under the Export and Import Policy of Government export of selected edible Oils is allowed in consumer packs upto 5 kgs. The exports are minimal and details about actual quantity exported are not available.

(b) As on 28.11.95, the State Trading Corporation was holding a stock of 17,953 tonnes of imported palmolein PDS.

(c) The purchase of edible Oils for meeting the requirements of PDS is made by STC in the international market in CIF (Cost Insurance Freight) basis. The value of each of these charges is not available separately. As stated in reply to part (a) export of Edible Oils is made only in 5 Kg. packs and not in bulk. The FDB rates for export of edible oil are not available. The domestic prices of edible oil are domestic prices of edible oil are different for each variety.

[Translation]

#### PRODUCTION OF PULSES

1392. **Shri Mohan Rawale :**  
**Shri Santosh Kumar Gangwar :**

Will the Minister of Agriculture be pleased to state :

(a) whether the Government had taken certain measures to increase the production of Pulses in the country;

(b) if so, the salient features thereof;

(c) the extent to which these efforts have been successful to increase the production of various Pulses in the country;

(d) whether the Government propose to take some other measures to bridge the gap between the demand and supply of Pulses in the country; and

(e) if so, the details thereof?

**The Minister of State in the Ministry of Agriculture (Shri Arvind Netam) :** (a) and (b) The Centrally Sponsored National Pulses Development Project (NPDP) is under implementation in 25 States and Union Territory of Andaman Nicobar Islands. Under the Project Assistance is provided to the farmers on production and distribution of seeds, Rhyzobial cultures, sprinklers sets, improved farm implements etc. Further production technologies are being disseminated through Frontline Demonstrations by ICAR and Block Demonstrations by State Department of Agriculture.

(c) The production of pulses has increased to 14.46 million tonnes in 1994-95 than 12.02 million tonnes obtained in 1991-92.

(d) and (e) The Gap is bridged through imports. The quantity imported during 1992-93, 1993-94 and 1994-95 was 3.83, 6.28 and 5.55 lakh tonnes respectively. During the current financial year (April to August) the quantity imported is 11.37 lakh tonnes.

#### LITERACY DRIVE

1393. **Dr. Sakshiji :** Will the Minister of Human Resource Development be pleased to state :

(a) the quantum of grant provided to the Government of Uttar Pradesh under Literacy Drive during each of the last three years;

(b) the amount utilised out of the grant during the said period; and

(c) the percentage of primary schools brought under this programme in Uttar Pradesh?

**The Minister of State in the Ministry of Human Resource Development (Department of Education and Department of Culture) (Kumari Selja) :** (a) During 1992-93, 1993-94 and 1994-95 Grants-in-aid of Rs.9.58 Crores, Rs. 25.67 Crores and Rs. 22.62 Crores respectively were released for Literacy programmes in Uttar Pradesh.

(b) So far Rs. 23.10 Crores only have been utilised as Literacy Campaigns are in different stages of implementation.

(c) Primary Schools are not covered by Literacy Programmes under the National Literacy Mission.

[English]

#### WOMEN AND CHILD WELFARE SCHEMES

1394. **Shri Jagat Vir Singh Drona :** Will the Minister of Human Resource Development be pleased to state :

(a) whether due to paucity of funds, many Women and Child Welfare Schemes have come to stands till in Uttar Pradesh; and

(b) if so, the corrective steps taken or proposed to be taken to improve the situation?

**The Minister of State in the Ministry of Human Resource Development (Department of Women and Child Development) (Kumari Vimla Verma) :** (a) No, Sir.

(b) Does not arise.

[Translation]

#### BRANCHES OF NAFED

1395. **Shri Rampal Singh :**  
**Dr. Ramesh Chand Tomar :**  
**Shri Satya Deo Singh :**  
**Shri Pankaj Chowdhary :**

Will the Minister of Agriculture be pleased to state :